

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.No. 288 of 2014, A.No. 316 of 2013 & IA Nos.412/13 and 89/15
And A.No. 252 of 2014 & IA No. 426 of 2014**

Dated: 07th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Appeal No. 288 of 2014

**Sai Wardha Power Company Ltd. Appellant(s)
Versus
Maharashtra State Electricity Distribution Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand k. Ganesan and Mrs.Swapna
Seshadri
Counsel for the Respondent(s) : Mr. Samir Mali for MSEDCL, R.No.1

Appeal No. 316 of 2013 & IA Nos. 412 of 2013 and 89 of 2015

**M/s Wardha Power Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh and Mr.Tabrez
Malwat
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan, Mr. Raghu
Vamsy for R.No.1
Mr. G. Sai Kumar, Mr. Samir Malik and
Ms. Sowmya Saikumar

Appeal No. 252 of 2014 & IA No. 426 of 2014

**Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : -
Counsel for the Respondent(s) : Mr. Anand K. Ganesan, Mrs. Swapna
Seshadri, WPCL
Mr. G. Saikumar, Mr. Samir Malik and
Ms.Sowmya Saikumar

ORDER

In this batch of appeals, being Nos. 288 of 2014, 316 of 2013 and 252 of 2014, pleadings are already complete. They are fixed today for arguments. A copy of judgment dated 17.03.2015, passed by this Appellate Tribunal in Appeal No. 27 of 2015 has today been placed on record by Mr. Anand Ganesan learned counsel for the appellant in A.No.288 & 252 of 2014, after serving a copy to the other side.

Post this batch of appeals for hearing on **18th January, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/hcj